difficult to give representation in the Board of Management to the worker. In view of the fact that the abolition of the multiplicity of the number of trade unions cannot be feasible as the situation stands to-day, will the Government consider it desirable that the representatives of the workers should be elected to the Board by secret ballot and whether it is the only way to create the necessary condition for the participation of the workers in the management?

SHRI BHAGWAT JHA AZAD: It is the question to be considered. The National Labour Commission did not recommend specifically how this can be solved. There are two methods—one at present is the verification and the other is by secret ballot. Points are being argued on both sides. By secret ballot it means that all the labour in that establishment should have the right to vote-That means it will mar the trade union movement in the country. That means that those who are in the establishment may be only about 15% and they will have the right. So I cannot say how it will be done but what we are doing is, we do not want to impose on anybody but certainly we want to carry conviction with the workeis and have something with their consent. It may be by secret ballot or by some other method. That is the question we are trying to work out in detail.

SHRI B. K- KAUL: The decision taken about this participation, how far is it mandatory on the private and public sector managements and if they do not agree to the decision, how will the Minister get that decision implemented?

BHAGWAT JHA AZAD As I said we have not vet formulated any law on this. The reply to the question says that we want to associate the workers' representatives on the public undertakings. We want naturally to give a lead and there are some, both in the private and public sectors, where they are trying to give some representation on the Board. For instance, now some trade union leaders are there in one or two Boards of Management. It should be the actual worker working in the unit. How it will implemented, about that, details are being worked out. I cannot say 'yes' or 'no'.

SHRI B. K. KAUL: Where the management is not prepared to accept

SHRI BHAGWAT JHA AZAD: We have not any law at present. We are trying work out.

SHRI N. G. GOREY: I would like to know what will be the proportion on the Management Board of the workers and the shareholders.

SHRI BHAGWAT JHA AZAD : Mr. Chairman, I will not reply this question because we have not thought in terms of the ratio between them on the Board of Directors. What we have been thinking is giving representation to the worker: on the Board of Management. It can be one or two or anything, what it should be we have not thought. As I said we have not thought about this in term; of the ratio or of majority and minority

SHRI N. G. GOREY: I am onl> asking this question because suppose or a Board of Management consisting o 15 people there is only one representative of the workers, it is as good as no being there.

SHRI BHAGWAT JHA AZAD I would not look at the question in tha way. I would say instead of having none we have got one at least to put forward the point of view of the workei on the Board Management.

SHRI BHUPESH GUPTA: Sir, on a point of order. The hon. Ministe: said he had not' thought over this matte at all. Is it to be believed that wher you are thinking of taking the workers representatives on the Board of Management, it has not at all occurred ever to this thoughtless Government . . .

MR. CHAIRMAN: No point of order please sit down.

SHRI BHUPESH GUPTA: This ii very important. They must have thought You know it very well, Sir, as a humar being. . .

MR-. CHAIRMAN: I am a humar being, therefore I am asking you to si down.

TELEPHONE SERVICE IN CALCUTTA

\*I2. SHRI KALYAN ROY :f

SHRI Z. A. AHMAD

SHRI BHUPESH GUPTA:

Will the Minister of INFORMATION AND BROADCASTING AND COM. MUNICATIONS be pleased to state

f The question was actually asked on the floor of the House by Shri Kalyan Roy.

- (a) whether Gove nment are aware of the deep disconten among the Telephone subscribers ii Calcutta because of extremely poor service;
- (b) whether Gover orient's attention has been drawn to a s< ies of letters which appeared in Calcutta press recently about the inefficiency of tl • Telephone Department;
- (c) what steps Gr /ernment propose to take to improve it efficiency?

THE MINISTEI OF STATE IN THE MINISTRY C F INFORMATION AND BROADCAST NG AND IN THE BROADCAST NG AND IN THE DEPARTMENT O 'COMMUNICATIONS (PROF. SIIER SINGH): (a) The service of ta telephone system compares favourably with other large systems in India. -Efforts are however continuously being ^ iade to improve it-

- (b) Press complairs are being looked into promptly and remedial action is takzn on specific di ic ilties brought to notice.
- (c) The performai ce of the system is under constant c bservation and for any defects noticed corrective steps are tak^n promptly to elii unate the difficulties felt by the subscrib

SHRI KALYAN ROY: Sir, I do not know whether y u have had an occasion to go to Ca cutta recently and contact someone ove the telephone. I am sure the hon. M lister who is sitting quietly there and Id king at us has not been to Calcutta, n at tried to contact anyone over the tel phone because the whole system has absolutely collapsed. If you want to con I ac t someone i t is almost nightmarish; id it is a horrible experience. I would i iggest the scrapping of the entire telephom system of Calcutta,

MR. CHAIRMAI: You pat the question now.

SHRI KALYAN LOY: Has his attention been drawn t a series of letters which appeared recen ly in the Calcutta papers? In the Statesman of the 20th February there appea ed a letter written by one Mr. Pal Ghaud uiy. I am reading the letter, it says:

"At about II P.M yesterday my wife shouted there vas a fire...

MR. CHAIRMAN: You don't read etters, please put he question.

SHRI KALYAN ROY: I will just refer to it, I am not reading. He say his house was on fire and his wife tried to contact the Fire Brigade. She tried 199 and nobody answered.

MR. CHAIRMAN: That is all right, please put your question.

SHRI KALYAN ROY: Similarly there is another letter.

MR. CHAIRMAN: No, no.

SHRI KALYAN ROY: Then there is this in the Basumati of 25th March. They tried to contact the correspondent. They tried 197, 199, but no answer was there. Sir, it is a sad experience of the people when there is sickness in the house or when the house is on fire...

MR. CHAIRMAN: You put your question. There can be so many instances.

SHRI KALYAN ROY: My question is this. It is such a poor service in Calcutta. Is it due to very bad maintenance or is it due to shortage of staff or is it due to work load on the workers? In view of the complaints which are coming in from everywhere we have also raised the matter hero—would you care to sent a parliamentary team to see what is really rotten in the Calcutta Telephones and take drastic steps ?

AN HON. MEMBER: It is so everywhere in the country.

SHRI KALYAN ROY: But it is such a big city, let the Minister reply.

SHRI SATYA NARAYAN SINHA : I think, Sir, the hon. Member has said so many things because the telephone system is not working properly in Calcutta but I do not know if the hon. Member has. compared it with the systems in other cities like Delhi, Bombay and other places. But I think one thing perhaps my hon. friend has not mentioned among the factors which he feels contribute to the collapse of the telephone system, and that is that the political atmosphere there is responsible for it.

SHRI KALYAN ROY: What is this?

SHRI A. P. CHATTERJEE: Sir, on point of order.

SHRI KALYAN ROY: After this reply nobody could dare ask any question.

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SHRI A. P. CHATTERJEE: Sir, I do not understnad this temerity on the part of the Minister, this audacity on the part of the Minister. Sir, I would not like to use the term 'idiocy' because I cannot use it as it is not a parliamentary expression but I was shocked to hear the answer that the telephone system collapsed because of the political atmosphere.

MR. CHAIRMAN. : There is no point of order, please sit down.

SHRI A. P. CHATTERJEE: No, Sir. It is a very important point of order.

MR. CHAIRMAN: No, no, please sit down.

SHRI A. P. CHATTERJJEE: I am just asking, is the Minister in order in relating the collapse of the telephone system in Calcutta to the political atmosphere.

MR. CHAIRMAN: That is no point of order.

SHRI BHUPESH GUPTA: Sir, from my personal experience, humble experience, the climate is quite good. But take the case of my telephone 467149. I never get the correct number by dialling and for that reason I have given up dialling because when I ask for somebody, some other person comes on the line. Secondly...

MR. CHAIRMAN: This is not a question you have put. You are giving information.

SHRI BHUPESH GUPTA: Whether he is aware of such things, I want to know.

The second point is, all kinds of wrong numbers come to my telephone. This happens with many others also. Besides, the tapping is so much that the moment you lift the receiver there is noise of somebody. I think once the Chief Minister Mr. Ajoy Mukherjee, told me there was tapping. Everybody is telling this.

MR. CHAIRMAN : Please shorten your question.

SHRI BHUPESH GUPTA: So the telephones for one reason or another are tapped. I would like to know what steps the Government is going to take. Repeated demands to the telephone authorities to come and repair them and put

them right produce no resul' whatsoever and my friend is saying thai the political climate is bad in Calcutta Political climate is bad but nothing hap-pens to the telephone bosses there 01 for that matter the Minister here. ] would like to know whether the Government is prepared to undertake a thorougl enquiry into the administration ant working of the Calcutta telephone systen in order to find out the main causes foi such dislocation and disrpution of thi entire system and whether the Govern ment has considered at any time th< advisability of looking into these com plaints at the ministerial or higher leve in order to find out remedies and to se things right.

PROF. SHER SINGH: Sir, I agro with the hon. Member that there an sometimes wrong connections and ther is some difficulty with the telephones There has been inadequate supply c spare parts but now we have arrangec better supply of spare parts. We ar also importing some spare parts fron outside the country wherever necessary For the information of the hon. Membe I may give some figures to show hov much time on an average we take ti remove faults in Calcutta. Bombay am and other places. In Calcutta it is 2. hours, in Bombay it is 2.6 hours, ii Delhi it is 1.7 and in Madras it is 1.5 So it is worse than Madras, worse thai Delhi but better than Bombay. W' have our own difficulties and we ar trying to improve things by importin more spare parts. Now we are alsi manufacturing more spare parts in ou country.

श्री सानसिंह वर्माः श्रीमन्, बंगाल में तें असाधारण स्थिति के कारण आप यह उत्तः दे सकते हैं, पर और स्थानों पर भी इस अयोग्यता के कारण टेलीफोन सब्स्काइबसं को बड़ी कठिनाई महसूस होती है, जिस प्रकाः अभी टेलीफोन किया अभी डिस्कनेक्शन हें गया, बात करनी शुरू की, डिस्कनेक्शन हें गया, एक एक दिन में दस-दस काल्स के डिस्कने क्शन हुए, रांग नम्बर आ रहे हैं...

श्री सभापति : आप सवाल करिए मेहर बानी करके।

श्री मानसिंह वर्मा: सवाल ही कर रहा हूं।

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श्री समापतिः सवाल नहीं है।

श्री मानसिंह वर्मा : आप ही बता दीजिए कि क्या सवाल कहं ? I know my job well.

MR. CHAIRMAN: Yes; yes, you know your job well. Therefore I am telling you.

श्री **मार्नासह** ॥ भा: तो इस प्रकार की जो कमियां हैं उनको ठीक करने के लिए जितने समय की आवश्यकता है उससे अधिक समय लिया जाता है।

में माननीय मंत्री जी का ध्यान एक दूसरी शिकायत की ओर भी आकर्षित करना चाहंगा और वह यह है कि टेलीफोन सब्स्काइवर्स को एक बिल की बड़ी शिकायत होती है ऊलजलूल विल आते हैं, अधिक माला में उनका एमाउन्ट जगकर आता है और जब बारबार...

श्री समापति : मैं आपको याद दिलाना चाहता हं कि यह कलकत्ता टेलीफोन का सवाल है।

श्री मानसिंह वर्मा: यह टेलीफोन्स के वारे में है।

श्री सभापति : कलकत्ता के टेलीफोन का सवाल है।

श्री मानसिंह वर्मा: जी नहीं, सारे देश के टेलीफोन का सवाल है। इस सवाल से दसरे सवाल भी पैदा होते हैं। कलकत्ता की मिनिस्ट्री इस संबंध में अलग नहीं है।

श्री सभापति : इसके माने यह नहीं है कि आप सारे देश के टेलीफोन की बात करने लगें।

श्री मानसिंह वर्मा: यह दूसरे स्थानों के लिए भी हो सकता है। तो मैं यह पूछना चाहता हं कि टेलीफोन सब्स्काइबर्स को संतोष हो सके, उनके हिसाब के मताबिक ठीक बिल्स वेपा

सकें इसके लिए भी कई प्रश्न किये गये थे। तो क्या कोई डिवाइस इस प्रकार की सोची जा रही है कि उनको संतोष मिल सके ?

प्रो० शेर सिंह: सभापति महोदय, कलकत्ता में तो बिल्स के लिए खास तौर पर हमने प्रबंध किया है और वहां बहत जल्दी बिल्स तैयार हो कर आ जाते हैं। अगर आनरेबिल मेम्बर कोई शिकायत देंगे, बतलायेंगे कि इस तरह की गडबड है तो हम उसकी जांच करवायेंगे और अगर उसमें कोई गलती मालम होगी तो उसको ठीक भी करेंगे और जहां ऐसी गलती हम पकड़ लेते हैं वहां हम रिवेट भी देते हैं, पैसा वापस देते हैं। अगर आनिरेबिल मेम्बर इस किस्म की कोई सुचना देंगे तो उसकी जांच करवा कर हम उस पर कार्यवाही करेंगे और अगर कोई गडबड निकलेगी तो उसको ठीक भी करेंगे और रिवेट भी देंगे।

श्री जगदम्बी प्रसाद यादव : इस के लिए आप ने कोई योजना बनायी है क्या ? (No reply)

श्री गनेशीलाल चौधरी: मैं माननीय मंत्री जी से जानना चाहता हं कि कलकत्ता में तो यह बात है ही, लेकिन देश के अनेक भागों में भी घटिया सेवा चल रही है। उत्तर प्रदेश के सीतापुर जिले में यह घटिया सेवा चल रही है। उसकी बाबत भी मंत्री जी को बताया गया है मंत्री जी उसमें कुछ कर रहे हैं क्या ?

प्रो॰ जोर सिंह : सभापति महोदय, कई कारण हैं गड़बड़ होने के टेलीफोन सर्विस में, शायद सीतापुर में ऐसी बात हो कि वह तारों की चोरी हो जाती हो। हजारों की संख्या में तार चोरी होने की शिकायतें आती हैं और इस लिए कापर वायर्स को हम रिप्लेस कर रहे हैं। छोटे पार्ट्स टट जाने की शिकायत है, हमारा इक्विपमेंट प्राना हो गया है उस के कारण भी गड़बड़ होती है। हमने पिछले 15

दिनों एक कमेटी बैठायी थी और उसन सिफारिश की थी कि दस परसेंट हमको स्पेयर पार्टस बनाने चाहिएं। हम आई० टी० आई० बंगलीर में स्पेयर पार्ट्स बनवा रहे हैं और हम पूरी णिक्त लगा रहे हैं कि हम अपनी सर्विस को इंप्रव कर सकें।

MR. CHAIRMAN: Mr. Cfaatterjee, last question.

SHRI PRANAB KUMAR MUKHER-JEE: No, Sir. I want to put a question.

SHRI SALIL KUMAR GANGULY: I want to put a question.

MR. CHAIRMAN: Thirty-three minutes we have taken so far on two questions. Will you please allow me to pass on to another question? Otherwise, I will go on with this only.

SHRI A. P. CHATTERJEE: Is the hon. Minister aware that as far as the Calcutta Telephones are concerned, calls for assistance by dialling No. 199 number about 20,000 in 24 hours? If so, will he enlighten the House whether there is a fundamental and substantial defect in the telephone lines laid underground and, if so, will the hon. Minister also tell the House whether the fault in the lines which are laid underground lead to these crossconnections and wrong connections and it is leading to such a heavy demand upon the operators of No. 199 to the extent of 20,000 every 24 hours? Will he see that the fault in the underground cables is immediately rectified and will he pull up or do something as far as the engineering department of the Calcutta Telephones is concerned? Finally, may I know whether he agrees to the proposal of Mr. Bhupesh Gupta and whether he is prepared to set up a commission of enquiry to look into the entire question ?

SHRI MAHAVIR TYAGI: The underground political parties must be responsible for

SHRI BHUPESH GUPTA: Underground parties do not function in telephone exchanges. You were underground a time ago.

PROF. SHER SINGH: In Calcutta there is a very long waiting list running into a lakh and six thousand...

SHRI A. P. CHATTERJEE: Is that relevant?

PROF. SHER SINGH: Because of this big unsatisfied demand, there is rush of traffic and cross-connections and all these things sometimes do happen. Also sometimes. . . . {Interruptions).

MR. CHAIRMAN: Now, please listen.

SHRI A. P. CHATTERJEE: I seek your

SHRI SUNDAR SINGH BHANDARI: Is it an argument? The long waiting list and crossconnections, how are these two related?

MR. CHAIRMAN: Let him finish his reply. He should be allowed to reply.

SHRI KRISHAN KANT: You are also hearing his reply.

MR. CHAIRMAN: I am hearing his reply. I may request Members to allow the Minister to complete his sentence. Please, Mr. Bhandari, you know it.

PROF. SHER SINGH: I am giving some causes as to why cross-connections and all these things sometimes take place. That is because there is a big unsatisfied demand and a rush of traffic. That is one cause. There are some defects in the switching equipment also. We accept it. As regards No. 199, it is quite effective and I may inform the hon. House that at present it is handling about 36,000 calls

SHRI A. P. CHATTERJEE: How-many per minute?

PROF. SHER SINGH: You can calculate

{Interruptions).

MR- CHAIRMAN : Please calculate it yourself. Please allow the business of the House to go on.

PROF. SHER SINGH: We make some test observations every now and then and see whether No. 199 is functioning effectively. Our test observations reveal that it is quite effective in handling such a large number of calls.

SHRI KRISK \N KANT : Are you satisfied with the reply? What is the connection betwf :n the waiting list and its wrong funct or>ing?

MR. CHAIRI IAN: It is all right. 1 am satisfied. Please sit down.

SHRI BANK.. 3EHARY DAS : On a point of orde

MR. CHAIRMAN : Do vou want *to* spend the whole time on one question?

SHRI BANK V BEHARY DAS: I am on a point o order. It is a funtastic reply. You mu; t know, Sir, that 36,000 calls per day cor ies to five calls a second. Is it possible?

MR. CHAIRMAN : All right. Please si t down.

SHR1PRAN/B KUMAR MUKHER-JEE: May I Enow from the Minister whether it is a tci that the former Chief Minister, Mr. Vjoy Kumar Mukherjee, complained for dally to the telephone authorities abou the tapping of his telephone and, if o, what are the results of the enquiry 'No. 2, may I know whether it is a i,ct that even now a group of telephone o erators being patronised by the Marxis dominated coordination committee, are tapping the telephones of different *p*< itical parties regularly? It is a regula feature. May I know whether the M lister is going to enquire into the matter and let this House know about the result of the enquiry?

SHRI SATYA NARAYAN SINHA: May I say something about what we are going to do t -he Calcutta telephone system?• Their is no doubt about it that the Calcutta elephone system is not working very s: ti;factorily.

SHRI DAI YABHAI V. PATEL: It is a disg ace.

SHRI SATVA NARAYAN SINHA: You may call it 1 disgrace, but you compare it very favou ably with other places. That also you must know. These are the steps that we are taking to imptove the performanc of the Calcutta telephone system. An . Jequate supply of very essential spare paits has been arranged. We are also tr ing to import items which are in .-iority basis for Calcutta. Additional eq ipment has been allotted on priority to enable the exchanges to

meet their heavy traffic. Continuous observation is being made of the various services rendered by the Calcutta telephone system and necessary corrective action is taken. Statistical quality control techniques have been introduced. In the afternoon the performance of the various units is watched closely so as to improve them. Let us wait and see how it functions.

SHRI DAHYABHAI V. PATEL: They get their P.A's dialling all the time. They do not understnad why people get difficulty. They have got an army of P.A's jito dial. So they can afford to give such irresponsible answers.

SHRI SALIL KUMAR GANGULY: May I know why trunk call charges from Calcutta to New Delhi are higher than from any other town in West Bengal to New Delhi?

PROF. SHER SINGH: What is the question?

SHRI SALIL KUMAR GANGULY: May I know why trunk call charges from Calcutta to New Delhi are much higher in comparison to trunk call charges from any other town in West Bengal to New Delhi?

PROF- SHER SINGH: About the charges of telephone it depends upon the distance. The rates are fixed according to the distance that is covered by the trunk call.

SHRI BHUPESH GUPTA: On behalf of the people of Calcutta one question. Mr. Sinha is a *de hue* Minister. The telephone system should be deluxed.

जकाल के कारण लोगों की मृत्य

\*123. की सुन्दर सिंह भंडारी : । की जगदीक प्रसाद माधुर :

क्या **खाद्य तथा कृषि** मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान के जैसलमेर, बाड़मेर, बीकानेर, जोधपुर और जालोर जिलों में 1968 तथा 1969 के वर्ष में जो अंकाल

†The question was actually asked on the floor of the House by Shri Sunder Singh Bhandari.